

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). This is a proposal for a new road over-bridge, the initial as well as recurring costs of which have to be entirely borne by the State Government. The costs were advised to the State Government by the Railway in June, 1977. So far there has been no response from the State Government. The work can be taken up by the Railways only after the State Government agrees to pay the initial as well as recurring charges and deposits the required amount.

**Kothagudem-Kovur Line**

3684. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey of a new railway line between Kothagudem and Kovur in Andhra Pradesh has been completed; and

(b) if not, the present position of the proposed new railway line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Feasibility-cum-cost study carried out some time ago for a BG line from Bhadrachalam Road (Kothagudem) to Kovur revealed that the project would not be economically viable. No proposal for the said line is at present under consideration.

**Implementation of Recommendation of Conference of Labour Secretaries**

3685. SHRI CHITTA BASU:

DR. VASANT KUMAR PANDIT:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have accepted the recommendations made by Conference of the Labour-Secretaries of different State Governments held in New Delhi in April last; and

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(b) whether any enforcement mechanism and coordination procedure was set up to implement the decisions of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The discussions held with the Labour Secretaries of different States/Union Territories, in New Delhi on 18th April, 1980 were in the nature of exchange of views on problems faced in the implementation of certain labour laws. The conclusions have been taken note of by the Central Government and also have communicated to the State Governments/Union Territories for appropriate action.

**Unemployed Farm Labour and Apprenticeship Scheme for them**

3686 DR. VASANT KUMAR PANDIT: Will the Minister of LABOUR be pleased to state:

(a) the total number of unemployed and partially employed farm labour in the country as on the 31st March, 1980;

(b) whether a new scheme of Apprenticeship Training of rural labour has been undertaken by Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Information regarding the total number of unemployed and partially employed farm labour in the country as on the 31st March, 1980 is not available. However, the number of unemployed persons of age 15—59 in the rural areas according to 'daily activity' status was 12.8 million as revealed by the results of the 32nd Round of the National Sample Survey conducted during 1977-78.

(b) and (c). No, Sir. However, apprenticeship training facilities are